

(c) In the Approval Order, it has been provided that the universities/other educational institutions, approved in this regard, will maintain separate accounts in relation to donations received and copies of the same will be submitted to the prescribed authority by the 31st December next following the last date of the accounting year.

(d) In view of reply to part (c), does not arise.

(e) As universities are established under an Act of Parliament / State Legislature, there is no question of taking over of them by private hands. For other institutions of national eminence also, there need not be any basis for such apprehension.

Handloom Development Centres

2648. SHRI GOPI NATH GAJAPATHI: Will the Minister of TEXTILES be pleased to state the amount of central assistance released for setting up of Handloom Development Centre and Quality Dyeing Units in Orissa during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): A sum of Rs. 150.00 lakhs has been released to the State Government of Orissa for Setting up of Handloom Development Centres/Quality Dyeing Units during the year 1993-94.

Committee to Coordinate Tourism Development

2649. SHRI RABI RAY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a core committee had been set up to coordinate tourism development programmes;

(b) if so, the details thereof;

(c) whether the proposals for refurbishing of some selected monuments in different States have been included in the said programme;

(d) if so, the details thereof;

(e) the details of the recommendations made by the Committee; and

(f) the reaction of the Union Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (f). A Committee of Secretaries has been constituted to achieve coordination in the implementation of a synergy programme for Tourism. The Committee will look into areas like refurbishment of important monuments, beautification and landscaping of sites on which monuments are located, provision of basic facilities, such as public conveniences and drinking water, improvement of roads connecting the sites etc.

List of 14 World Heritage Monuments including churches of Goa and 29 other important protected monuments have been identified for maintenance and refurbishment which is given in the enclosed *Statement*.

STATEMENT

Other Important Protected Monuments

1. Char Minar – Andhra Pradesh
2. Golconda Fort – Andhra Pradesh
3. Shivsagar Temple – Assam
4. Nalanda – Rajgir Monuments - Bihar